

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 301 OF 2016 &
IA NOS. 626 & 627 OF 2016**

Dated : 31st October, 2019

In the matter of:

M/s Om Hydro Power Ltd.

.... Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory Commission &
Anr.**

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter for hearing on **28.01.2020**

(Court Master)

mk